## NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 28-4-2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or<br>C.A. No.    | T.P. No. | Purpose   | Section | Name of the Parties M/s. / Mr.          |
|----------------------------|----------|-----------|---------|---|
| CA(CAA)<br>No.35/BB/<br>17 | *        | Admission | 230-232 | M/s Manipal Health Enterprises Pvt.Ltd. |

SL. NAME (IN CAPITAL)

SIGNATURE

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

1. SAJI.P. FOHN Aderle L' Dorline

Counsel for petitioner is present. Today, it is listed for hearing. Counsel for petitioner has filed synopsis.

List it on 14.06.2017.

MEMBER (J)

MEMBER (T)